

THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-70/1992/1586/A

From :- Shri Kaushik Kumar Sharma,
Jt.Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Aditya Hazarika,
District & Sessions Judge,
Hojai.

Dated Guwahati the / 2 March, 2021

Sub: **Station leave permission.**

Ref:- Your letter No. DJH/21/08 dtd. 10.03.2021

Sir,

With reference to the above, I am directed to inform you that you have been granted permission to leave headquarter, with your official vehicle, at own cost, from the evening of 12.03.2021 till the morning of 15.03.2021. The Chief Judicial Magistrate, Hojai and in his absence the next senior most Judicial officer available at the station shall remain in charge of your Court and office during your absence.

Yours faithfully,

Sdt

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-70/1992/1587/A, dated 12.3.2021

Copy to:

1. The Project Manager, Gauhati High Court, Guwahati.

JT.REGISTRAR (VIGILANCE)